

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 133 of 2016 (SZ)

Applicant(s)

Olympia Tech Park (Chennai)
Pvt.Ltd., Chennai, rep. by its
Director Chandrakant Kankaria Vs.

Respondent(s)

- 1.State of Tamil Nadu,
Rep. by its Secretary, Municipal
Admn & Water Supply Dept. Fort St.
George, Chennai
2. The Chief Secretary to Govt
Dept. Of Environment & Forests
Chennai
3. Member Secretary, Tamil Nadu
Pollution Control Board, Chennai
4. District Collector, Kancheepuram
5. The Director, Tamil Nadu Town &
Country Planning Board, Chennai
6. The Director, Dept of Environment
Chennai
7. Assist. Commissioner, The Greater
Chennai Corpn., Chennai
8. Superintending Engineer, Solid
Waste Management Dept, Chennai
9. The Director of Town Panchayats
Chennai
10. Thiruneermalai Town Panchayat
Rep. by Executive Officer
11. The District Environmental Engineer
Tamil Nadu Pollution Control Board
Chennai
12. Superintending Archeologist,
Chennai
13. The Chief Engineer, PWD, Chennai
14. B. Madhu Sudhana Reddy

Legal Practitioners for Applicant(s)
M/s.C.T. Murugappan
S.P. Vijayaraghavan
G. Thanigaivel

Legal practitioners for respondent(s)
M/s.Abdul Saleem & S.Saravanan for R10
Mr. M.K. Subramanian
And Velmani for R2, R4, R6
Mr.E.Manoharan for R1, R5, R9, & R13
Smt. Yasmeen Ali for R3 & R11
Mr.R.Surya Prakash for R7 & R8

Note of the Registry	Orders of the Tribunal
Item No.13	Date: 21 st September, 20017

The learned counsel appearing for the Tamil Nadu State Pollution Control Board has produced letter No.DEE/ TNPCB/MMN/SWM/2017 dated 20.09.2017 addressed by the DEE, Maraimalainagar to Member Secretary, wherein it is stated that inspection was carried out as per the direction of this Tribunal on 14.09.2017 in the presence of Thiruneermalai Town Panchayat officials. In our order dated 14.09.2017, we have stated that the authorization relates to Sy.No.147/1G2 and admittedly no particulars with regard to Sy.No.147/1G have been given.

During inspection the following were observed:

- i) *The Municipal solid waste management site Survey No.147/1G2 is bounded by Agriculture lands on the Eastern side, bank of Adyar River on the western side, vacant land on the Northern side and Thiruneermalai to Thirumudivakkam Road on the Southern Side.*
- ii) *Out of 9 T of Municipal Solid Waste generated per day 5.5 T is utilized for Bio compost and Vermi compost, 1.5 T (such as plastics, tyres etc.) are sent for recycling and the remaining 2 T of Municipal Solid Waste (inert and other material) is dumped on a land (Burial ground) bearing survey number 89 which is located about 2 Km from the existing compost yard 147/1G2.*
- iii) *Survey No.147/1G2, where Municipal Solid Waste processing facility is carried out, is provided with concrete flooring and permanent compound wall in all directions as detailed below:*
 - a) *39.9 m length and 1.6 m height compound wall on the Northern side.*
 - b) *56.8 m length and 1.35 – 2.15 m height compound wall on the eastern side.*
 - c) *45.8 length and 2.15 m height compound wall on the Southern Side.*
 - d) *59.45m length and 1.68 – 1.72 m height compound wall on the western side*

The 10th respondent Thiruneermalai Town Panchayat has filed

typed set of papers consisting of photographs depicting the ongoing works after giving copies to the learned counsel appearing for the applicant. The applicant shall go through the same and give his response, if any, on the next date of hearing.

Post this application for disposal on 04.10.2017.

....., JM
(Justice Dr.P.Jyothimani)

.....,EM
(Shri P.S. Rao)

